misdemeanour of Judges of the Supreme Court/High Courts, but Government has no constitutional competence to order enquiry against them.

4. There is no proposal to bring any legislation on judicial accountability.

## New schools and school buildings

\*276. SHRIMATI SUKHBUNS KAUR: SHRI RAJKUMAR DHOOT:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of new schools, school buildings and class-rooms constructed and the number of school children provided with free books this year with the money collected as Education Cess of 2 per cent on all Central Taxes, State-wise, and the expenditure incurred thereon;
- (b) the number of new school teachers added to the teachers' strength in each State with the help of these funds, and the expenditure involved thereon; and
- (c) the number of children still to be provided with schooling facilities in each State?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) (a) and (b) Against estimated collection of Rs. 5010 crores as Education Cess in the year 2004-05, the total Plan Allocation during this year for Elementary Education is Rs. 8982 Crores (including Rs. 1232 crores allocated to Ministry of Finance for providing Additional Central Assistance to States to meet cooking cost under the Mid-Day Meal Scheme).

Plan allocations under various schemes are not sub-divided according to source (i.e. Education Cess and Gross Budgetary Support), nor are sanctions accorded separately. They are accorded only against over-all allocation of the Scheme.

State-wise details of sanctions accorded under various interventions mentioned in the Question, and the amounts released for them in 2004-05 are given in the Anexure.

(c) According to information furnished by States, about 81.4 lakh children were out-of-school as in September, 2004. State-wise break-up of out-of-school children is given in the Statement.

## Statement

State-wise number of New Schools, School Buildings, Class-rooms and Teachers Sanctioned and Children provided Free Text Books in 2004-05 under SSA, corresponding amount released and no. of Out-of-School Children

ģ	Name of States	New Schools sanctioned	Construction of School Buildings	Construction of Class-rooms	Free Text Books (No. of Children)	Teachers	Amount relea mentioned in la	Amount released for items mentioned in (Rupees in lakhs)	out of School children
							Cols. 3-6	Col. 7	(in lakhs)
_	2	က	4	5	မွ	7	80	တ	10
_	Andhra Pradesh	2166	1800	2788	392198	6683	6492.09	8486.01	2.05
7	Arunachal	I	140	∞	I	222	857.12	849.09	0.3
က	Assam	0	50	0	3049311	0	6081.96	1318.48	1.26
4	Bihar	641	641	7605	3300348	87010	4880.32	4302.80	29.8
S	Chhattisgarh	2105	1291	2120	2612952	9300	7462.66	3734.13	1.5
9	Goa*	1	ļ	I	l	0.00	0.00	ı	I
_	Gujarat	0	97	1593	348883	0	2927.27	4.42	2.16
∞	Haryana	337	322	2120	1500962	1578	4506.06	1410.57	-
თ	<b>£</b>	264	0	1859	240087	I	1708.04	1008.48	0.08
9	J&K	770	480	734	747280	, 6385	2379.72	797.09	2.21
<b>=</b>	Jharkhand	4443	0	9303	2071982	14571	6897.18	1080.02	3.84
12	Karnataka	204	352	3885	. 556781	1166	6716.72	5000.81	0.41
చ	Kerala	l	112	1505	1912382	I	3290.40	00.00	0
4	₽¥	15298	5873	3374	8308333	36843	14057.34	8882.46	3.16
5	Maharashtra	369	2864	3454	9284544	620	11990.82	480.04	2.29
16	Manipur	82	170	110	234299	0	268.23	0.00	1.43

[21	March,	2005]

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1.15	90.0	0.34	2.36	0.95	3.2	0.09	2.79	0.06	7.27	0.07	9	79.83	0	0.44	0.05	0.01	0.72	0.18	0.18	1.58	81.41	
242.23	142.82	0.00	2010.23	295.65	5846.15	58.95	3478.42	493.11	36768.73	2107.27	8666.96	97464.91	15.15	118.82	40.00	13.86	0.00	0.00	3.71	191.53	97656.45	
359.02	524.61	590.51	6271.38	860.48	8113.61	161.66	8033.30	1838.96	24944.54	2422.77	14665.63	149302.40	78.39	200.67	17.00	25.90	0.00	0.00	74.29	396.25	149698.66	
909	9	ł	2918	ł	25943	4	1461	279	ł	ł	14442	210085	7	1	243	99.	1	l	30	346	210431	
375682	179071	29302	3404563	622098	409151	20544	0	519187	14399636	682616	6213507	61415699	17100	35170	1	1	1	1	1	52270	61467969	
0	101	248	3088	1807	2395	123	3984	325	18552	327	10992	82400	27	20	ł	1	}	1	9	138	82538	
0	297	0	1929	26	3004	S	1031	288	7678	370	120	28981	ı	10	ł	12	ł	ł	15	37	29018	
200	20	I	1459	ł	1569	390	1031	٥	4989	190	2122	44649	ო	9	8 8	12	1	1	15	70	44719	
Meghalaya	Mizoram	Nagaland	Orissa	Punjab	Rajasthan	Sildim	Tamil Nadu	Tripura	ā	Uttaranchal	West Bengal	Tork States	A&N Islands	Chandigarh	D&N Haveli	Daman & Diu	Delhi \$		Pondicherry	TOTAL UTS	GRAND TOTAL	
17	18	19	20	21	22	23	24	52	<b>5</b> 8	27	<b>58</b>		53	ဓ္ဌ	31	32	33	34	35			

\*Proposals not received from the State \$ NCT of Delhi did not seek funds for the items mentioned in Col. 3-7